

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No: Estt/HC/2026/369

Date: 15/05/2026

Following candidate who was offered appointment as System Assistant (Probationer Trainee) vide order no. Estt/HC/2025/315 dated 20.04.2026 with the direction to join his duties upto 27.04.2026. He failed to report for joining his duties in stipulated time period, therefore, his appointment to the post of System Assistant is hereby cancelled with immediate effect:-

S.N	Roll No.	Name of Candidate	D.O.B.	Gender	Original Cat./ Selected Cat.	Place of Posting
1.	12431	Himanshu Rihwani	14.01.1998	Male	General	RHC, Jodhpur

By Order

15/05/26
REGISTRAR (ADMN.)

No:I/A(iii)(a)(1)05/2023/1312

Date: 15/05/2026

Copy forwarded to the following through e-mail /Whatsapp for information and necessary action:-

1. Registrar(Admn./Admn.(SC)/Exam./Class.-I&II/CPC/Rules/Vig/Writs/OSD(F&I), OSD (Computer) Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
2. Confidential Section, Rajasthan High Court, Jodhpur.
3. Computer Cell, RHC, Jodhpur with the direction to upload the same on the official website of the Rajasthan High Court.
4. Concerned
5. Personal file.


15/05/26
REGISTRAR (ADMN.)